

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 311

IA-5989/2022 IA-5572/2022 IA-5232/2022 IA-4278/2022 IA-6326/2022
4278/2022 IA-3721/2022

In

IB-322(ND)/2020

IN THE MATTER OF:

M/s. DSV Air & Sea Private Limited

.....APPLICANT/PETITIONER

Vs.

M/s. Beoworld Private Limited

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 27.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

: Adv. Gautam Sinhgai with CA Ankit Gupta

For the Sus. Board

: Mr. Sajeve Deora, Mr. Nikhil Kohli,

Ms. Akshaya Ganpath, Advocates.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.05.2023.**

Sd/-

(Court Officer)